

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

(2)

O.A. No. 1604 of 1998

New Delhi, dated this the 3rd August, 1998

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Shri Babu Singh,
R/o C-1/2 Vasant Vihar,
New Delhi. APPLICANT
(By Advocate: Shri D.R. Gupta)

Versus

The Chief Controller of Accounts,
Principal Accounts Office,
Ministry of Urban Affairs & Employment,
'F' Wing, II Floor, Nirman Bhawan,
New Delhi-110001. RESPONDENTS
(By Advocate: Shri VSR Krishna
with Dept. Repr. Shri R.S. Chouhan,
JAO)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
Heard both sides.

2. Dept. Repr. Shri Chouhan, Junior
Accounts Officer who is present in the court has
stated ~~replied~~ at the bar that respondents are considering
the case of the applicant for grant of temporary
status, w.e.f. the date he became due for the
same, in accordance with rules and instructions on
the subject. I record the above statement of the
Dept. Representative and dispose of this O.A.
with a direction to respondents to complete the
process of consideration of applicant's case for
grant of temporary status within month from the
date of receipt of a copy of this order. No
costs.

SP1

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(S.R. ADIGE)

VICE CHAIRMAN (A)

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